

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s).519/2021

SANJEEV NEWAR & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

(WITH IA No.59708/2021-EXEMPTION FROM FILING AFFIDAVIT)

Date : 31-05-2021 This petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE S. RAVINDRA BHATFor Petitioner(s) Mr. Shashank Shekhar Jha, Adv.
Ms. Manju Jetley, AOR
Mr. Sanjeev Newar, Adv.
Ms. Swati Goel Sharma, Adv.For Respondent(s) Mr. Tushar Mehta, SG
Ms. Aishwarya Bhati, ASG
Mr. K.M. Nataraj, ASG
Mr. Gurmeet Singh Makker, Adv.
Mr. Rajat Nair, Adv.
Mr. Kanu Agrawal, Adv.
Mr. Amit Mahajan, Adv.
Mr. Amit Sharma, Adv.
Mr. Digvijay Dam, Adv.
Mr. B.V. Balaram Das, Adv.UPON hearing the counsel the Court made the following
O R D E R

List the Writ Petition on 12 July 2021.

(SANJAY KUMAR-I)
AR-CUM-PS(SAROJ KUMARI GAUR)
COURT MASTER